

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building 36, Janpath, New Delhi- 110001

Ph: 23753942, Fax-23753923

Petition No.: 391/TT/2023

Date: 15.4.2024

To

Shri B.B. Rath
Chief General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2
Sector-29, Gurgaon-122001

Subject:- Petition for determination of tariff and Truing up of Transmission tariff for 2014-19 tariff period for Asset-1 and Determination of transmission tariff for 2019-24 tariff period for Asset-1 and from COD to 31.3.2024 for Asset 2 to Asset 15 under “Establishment of Fibre Optic Communication System in Northern Region under fibre optic expansion project (Additional Requirement)”

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 28(10) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023, on an affidavit, with an advance copy to the respondents/beneficiaries, latest by 28.4.2024: -

2014-19 period

- a) Confirm whether the initial spares claimed is included in the Capital Cost and ACE submitted in the Auditor's Certificate. Further, please submit the Initial Spares discharge details for Asset-1.

2019-24 period

- b) Confirm whether any more ACE is expected beyond 2023-24 on account of undischarged liability/balance retention payment beyond the claimed amount.
- c) Package-wise and vendor-wise details of the Additional Capital Expenditure (ACE) claimed in 2019-24 period for the transmission assets.
- d) Confirm whether Asset-14 and Asset-15 has been commissioned. If yes, please submit the revised tariff forms and IDC statement.
- e) Confirm whether the initial spares claimed is included in the Capital Cost and ACE submitted in the Auditor's Certificate. Further, please submit the Initial Spares discharge details for transmission assets with COD in the 2014-19 period.

- f) Provide amount claimed in ACE along with the Regulations under which the same has been claimed.

Forms

- g) Provide IDC discharge statement upto COD for Asset-3, Asset-4, Asset-6, Asset-8, Asset-11, Asset-13, Asset-14 and Asset-15.
 - h) Form 4C (Abstract of Capital Cost Estimates and Schedule of Commissioning for the New Project/Element) for Asset-1, Asset-14 and Asset-15.
 - i) Form 5 (Element wise Break-up of the Project/Asset/Element Cost for Transmission System or Communication System) for Asset-1, Asset-14 and Asset-15.
 - j) Form 5A (Break-up of Construction/ Supply/ Services packages) for Asset-1, Asset-14 and Asset-15.
 - k) Form 12 (Details of time overrun) for the transmission assets in the petition.
 - l) Form 12A (Incidental Expenditure during construction) for Asset-1.
 - m) Form 13 (Details of Initial Spares) for Asset-1, Asset-14 and Asset-15.
 - n) Provide Liability flow statement to be submitted per the format provided in Annexure-I.
 - o) Details of reasons for time over-run and correspondence exchanged, if any, chronology of the time over-run along with documents in the format as per Annexure-II.
2. Confirm whether there is no further additional information required to be submitted by the Petitioner.
 3. Confirm whether all the assets under the instant Transmission Scheme have been completed and whether they are covered under the instant petition.
 4. In case the above said information is not filed within the specified date, the petition shall be disposed based on the information already on record.

Yours faithfully,

Sd/-
(Kamal Kishor)
Assistant Chief (Law)

Annexure-I

Asset No.	Party	Particulars#	Year of Actual Capitalisation	Outstanding Liability as on 1.4.2019	Discharge						Outstanding Liability as on 31.3.2024
					2019-20	2020-21	2021-22	2022-23	2023-24	Total (2019-24)	
Asset-I	Party – A										
Asset-I	Party – B										
...	...										

TL/SS/Communication Systems etc.

Annexure-II

Asset (Asset-wise)	Activity	Period of activity				Time over-run (in month (s) or day(s))	Reason (s) for Time over-run
		Planned		Achieved			
		From	To	From	To		
	Land Acquisition						
	LOA						
	Supplies (Structures, equipment's, etc.)						
	Foundation						
	Tower erection						
	Stringing						
	ROW issues						
	Testing & commissioning						
	Any other Activities for time over-run , if any						